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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 1173/2018

NITANT TRIVEDI & ORS.

..... Petitioners

Through: Mr. Shrey Sharawat and Mr. Ravi  
Kant Pal, Advocates.

Versus

UOI & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, Advocate for  
UOI.  
Mr. Ravinder Agarwal, Advocate for  
R-3.  
Ms. Richa Kapoor, ASC for State  
with SI Prabhanshu, SIU, Crime  
Branch.

**CORAM:**

**HON'BLE MR. JUSTICE NAJMI WAZIRI**

**ORDER**

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**09.08.2018**

Its 16.52 hours.

No time left.

Renotify on 07.09.2018.

**NAJMI WAZIRI, J.**

**AUGUST 09, 2018**

RW